

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00290/2018

Thursday, this the 17th day of May, 2018

CORAM

**Hon'ble Mr. U.Sarathchandran, Judicial Member
Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member**

R. Girija I.A.S.
Aged 56 years, W/o M. Muraleedharan Nair,
District Collector, Pathanamthitta,
(residing at Anima, Madavana Lane,
Alinchuvadu, Vennala P.O. Kochi 682 028.) **Applicant**

(By Advocate – Dr. K.P. Satheesan, Sr. with Advocate P.Mohandas)

V e r s u s

1. Union of India,
Represented by the Secretary,
Ministry of Personnel, Public Grievances and Pensions,
Department of Personnel and Training,
New Delhi 110 001.
2. The Chief Secretary to Government of Kerala.
General Administration (Special-A) Department,
Government Secretariat, Thiruvananthapuram – 695 001.
3. The Principal Accountant General (A&E), Kerala,
Office of the Accountant General,
Thiruvananthapuram 695 001. **Respondents.**

(By Advocate – Mr.Sinu G.Nath ACGSC for R.1, and Mr. M.Rajeev, GP for R.2 & R.3)

This Original Application having been heard on 17.05.2018, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Per: E.K.Bharat Bhushan, Administrative Member

Heard the learned counsel appearing on both sides.

2. Learned counsel for the applicant submits that he would be satisfied if the

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Annexure A.4 representation dated 22.09.2017 that he has filed before the 1st and 2nd respondent is considered and a decision taken at the earliest.

3. Having heard the learned counsel appearing on both sides, we are of the view that this O.A. can be disposed of at this stage by issuing a direction to R.1 to dispose of the Annexure A4 representation in consultation with R.2 and R.3 within a period of two months from the date of receipt of a copy of the same.

Ordered accordingly.

4. The O.A. stands disposed of on the above terms. No costs.

**(MR.E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

sj/*

List of Annexures of the applicant

Annexure A-1	-	True copy of the notification issued by the first respondent dated 22.01.2015
Annexure A-2	-	True copy of the posting order issued by the 2 nd respondent dated 30.01.2015.
Annexure A-3	-	True copy of the letter written by the 2 nd respondent to the first respondent dated 13.01.2016.
Annexure A-4	-	True copy of the representation filed by the applicant before the first respondent dated 22.09-2017.

List of Annexures of the Respondents

Nil.

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